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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.263/9/HDB/2019
NAME OF THE COMPANY	Safeway Realtors & Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Dr. S. K. Naresh
NAME OF THE RESPONDENT(S)	Safeway Realtors & Developers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Nandini	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present. He has filed memo along with address particulars of Managing Director of Corporate Debtor including email address of the Corporate Debtor.

Registry to prepare notice, Counsel to collect, serve on the Corporate Debtor and file proof of service.

Counsel also to send notice to email address of the Company.

List the matter on 26.08.2019.


Member (Technical)


Member (Judicial)

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